

2. Any item of business carried over from today's agenda.

3. The Delhi Municipal Corporation Bill, as reported.

4. The Delhi Development Bill, as reported.

5. Motion given notice of by Shri Masani and nine other Members to consider the statement by the Finance Minister on his visit abroad laid on the Table of the House on the 13th November, 1957.

(To be taken up at 3-30 P.M. on Wednesday, the 27th November, 1957.)

6. Discussion on the Food situation on a motion to be moved by the Minister of Food and Agriculture on Thursday, the 28th November, 1957.

7. The Opium Laws (Amendment) Bill.

8. The Indian Nursing Council (Amendment) Bill, as passed by Rajya Sabha.

9. The Cantonments (Extension of Rent Control Laws) Bill, as passed by Rajya Sabha.

10. Discussion on the Interim Report on the activities of the Life Insurance Corporation on a motion given notice of by Sarvaswari S. C. Gupta and Radha Raman.

#### OPIUM LAWS (AMENDMENT) \*BILL

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill further to amend the Opium Act, 1878 and the Dangerous Drugs Act, 1930.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Opium Act, 1878 and the Dangerous Drugs Act, 1930."

*The motion was adopted.*

\*Published in the Gazette of India Extraordinary Part II—Section 2, dated 22-11-57 pp. 861—863.

Shri T. T. Krishnamachari: I introduce the Bill.

#### BUSINESS ADVISORY COMMITTEE TWELFTH REPORT

Sardar Hukam Singh (Bhatinda): Sir, I beg to move:

"That this House agrees with the Twelfth Report of the Business Advisory Committee presented to the House on the 21st November, 1957."

Mr. Speaker: The question is:

"That this House agrees with the Twelfth Report of the Business Advisory Committee presented to the House on the 21st November, 1957."

*The motion was adopted.*

#### RESOLUTION RE: RESERVE BANK OF INDIA (AMENDMENT) ORDINANCE, 1957

Mr. Speaker: Shri Naushir Bharucha.

Shri Raghunath Singh (Varanasi): Sir,....

Mr. Speaker: I have called Shri Bharucha.

Shri Bimal Ghose (Barrackpore): Sir, before he moves his resolution, I should like to know a few things....

Mr. Speaker: I have already called Shri Bharucha.

Shri Raghunath Singh rose—

Mr. Speaker: Shri Raghunath Singh is not Shri Bharucha.

Shri Naushir Bharucha (East Kharsesh): Sir, I beg to move:

"This House disapproves of the Reserve Bank of India (Amendment) Ordinance, 1957, (Ordinance No. 8 of 1957) promulgated by the President on the 31st October, 1957."